Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 204 of 2013

Dated: 14th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

Andhra Pradesh Ferro Alloys Producers Association ...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission

& Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Mr. Anantha Narayana M.G.

Counsel for the Respondent(s): Mr. P. Shiva Rao

Mr. Brahmananda Rao for R-2 to R-5

Mr. K.V.Mohan for APERC

<u>ORDER</u>

Both the parties have filed their respective Written Submissions.

Judgment is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

Ts/kt